

Fourteenth Loksabha

Session : 4

Date : 23-03-2005

Participants : [Nayak Shri Ananta](#)

Title: Need to initiate appropriate measures for controlling air and water pollution in the surroundings of Khandadhar water falls in Keonjhar District, Orissa.

SHRI ANANTA NAYAK (KEONJHAR): Sir, Khandadhar Waterfall in Keonjhar parliamentary constituency which was drawing attention of hundreds of tourists every day is fast losing its charm. The indiscriminate mining and felling of trees around that famous waterfall has destroyed the flora and fauna of the area. Several mines have been leased out and sponge iron plants have been set up near the tourist resort. The State Environment Control Board has given permission to the mine owners and industrialists to carry on their activities. The combined effect of all these has resulted in destruction of the bio-diversity of the area. The water of the rivers which are flowing in the area is getting increasingly polluted creating a severe health hazard for the people and wildlife which are dependent on them. The air pollution is increasing at an alarming rate.

It is necessary to preserve the flora and fauna around Khandadhar and to free the areas from pollution. Otherwise, the flow of tourists will continue to decline.

I desire that the mining and industrial activities in Khandadhar and other parts of Keonjhar district may be suspended till adequate air and water pollution control measures are taken and the State Pollution Control Board may be directed accordingly.

उपाध्यक्ष महोदय : माननीय सदस्यों मैं आपसे एक बात कहना चाहता हूं कि जो भी आपने लिख कर दिया है और स्पीकर कार्यालय से जो अप्रूव्ड हुआ है, वही टैक्स्ट रेकार्ड में जाएगा और कोई रेकार्ड में नहीं जाएगा